

POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

RAMMAICA (INDIA) LIMITED

Registered Office: Ram House, 4, Gaiwadi Industrial Estate, S. V. Road, Goregaon (West), Mumbai-400 062.
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This Post-Offer Public Announcement (hereinafter referred to as "Post PA") is being issued by Systematix Corporate Services Limited (hereinafter referred to as "Manager to the Offer"), for and on behalf of Kyner Trading Private Limited and Tien Trading Private Limited (hereinafter referred to as the "Acquirers") pursuant to and in compliance with, among others, Regulation 10 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as "the Regulations") to acquire 6,40,000 equity shares ("Offer Size") of ₹ 10/- each equivalent to 20% of the total paid-up and voting rights of the Target Company at a price of ₹ 12.10/- per equity share ("Offer Price").

This Post PA is in continuation of and should be read in conjunction with the original Public Announcement ("PA") dated January 28, 2011, First Corrigendum dated March 11, 2011 and Second Corrigendum dated April 6, 2011 published in The Financial Express (English Daily – all editions), Jansatta (Hindi Daily – all editions) and Mumbai Lakshdeep (Marathi Daily – Mumbai edition only). The terms used but not defined in this Post PA shall have the same meanings assigned to them in the original PA.

The Shareholders of the Target Company are requested to note the following latest information related to the Open Offer:

Sr.No.	PARTICULARS	DETAILS			
1.	Name of the Target Company	RAMMAICA (INDIA) LIMITED			
2.	Name and Address of the Acquirers	1. KYNER TRADING PRIVATE LIMITED 29/A, Raj Garden, Mahavir Nagar, Kandivali (West), Mumbai – 4000067. 2. TIEN TRADING PRIVATE LIMITED 29/A, Raj Garden, Mahavir Nagar, Kandivali (West), Mumbai – 400 0067.			
3.	Name of Manager to the Offer	SYSTEMATIX CORPORATE SERVICES LIMITED			
4.	Name of Registrar to the Offer	ADROIT CORPORATE SERVICES PRIVATE LIMITED			
5.	Offer details a) Date of Opening of the Offer b) Date of Closing of the Offer	March 23, 2011 (Wednesday) April 11, 2011 (Monday)			
6.	Details of the acquisition:	Proposed in the Offer		Actuals	
(i)	Offer Price: Fully Paid-up Equity Shares Partly Paid-up Equity Shares	₹ 12.10/- per share Not Applicable		₹ 12.10/- per share Not Applicable	
		Number	(%)	Number	(%)
(ii)	Shareholding of Acquirer before PA*	4,50,000	14.06	4,50,000	14.06
(iii)	Shares acquired by way of MOU/SPA**	13,78,800	43.09	13,78,800	43.09
(iv)	Shares acquired in the Open Offer***	6,40,000	20.00	69,000	2.16
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	₹ 77,44,000/-		₹ 8,34,900/-	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Share Holding of Acquirers (ii+iii+iv+vi)	24,68,800	77.15	18,97,800	59.31
(viii)	Pre & Post Offer Shareholding of Public	13,71,200 (42.85%)	7,31,200 (22.85%)	13,71,200 (42.85%)	13,02,200 (40.69%)
7.	Status of Escrow Account	The escrow account has not been released till date.			
8.	Payment of Interest, if any	Not applicable.			
9.	Status of Investor's complaints received, if any	Nil			

* Tien Trading Private Limited has been holding 4,50,000 (14.06%) equity shares prior to the date of PA in the Target Company.

** Tien Trading Private Limited and Kyner Trading Private Limited have acquired 5,52,000 (17.25%) and 8,26,800 (25.84%) equity shares of the Target Company respectively through SPA from the Sellers.

*** All the equity shares accepted under the Offer is acquired by Tien Trading Private Limited.

The Sellers have confirmed that they have received the payment for Sale Shares on April 27, 2011 from the Acquirers.

This Post PA will also be available on SEBI website at www.sebi.gov.in

The Acquirers accept full responsibility jointly and severally for the information contained in this Post PA and also for the obligations of the Acquirers laid down in the Regulations.

Issued by Manager to the Offer on behalf of the Acquirers:



SYSTEMATIX GROUP
Investments Re-defined

SYSTEMATIX CORPORATE SERVICES LIMITED

SEBI Registration No.: INM000004224
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British Hotel Lane, Fort, Mumbai-400 001.
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Fax No.: 91-22-30298029; 66198029
Email: investor@systematixgroup.in
Contact Person: Mr. Amit Kumar / Mr. Ankit Doshi

Place : Mumbai

Date : April 29, 2011.